

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

NEW DELHI

COMPANY APPEAL (AT)(NO.09 OF 2021

In the matter of:

Ashish Lodha & Abr

Appellant

Vs

Indira IVF Hospital Pvt Ltd

Respondent

Mr SN Mukherjee, Sr Advocate, Mr Ramji Srinivasan, Sr Advocate, Mr Vivek Tankha, Sr. Advocate, Mr. Shammak Mitra, Ms Rajshree Chaudhary, Mr Shivkrit Rai, Ms Swapnil Khatri, Mr Pranaya Goyal, Mr. Utkarsh Kulvi, Mr. Chiranjivi Sharma, Mr. Pradhi Khatri, Mr. Rishabh Alva, Advocates for Appellant.

Dr U.K. Chaudhary, Sr. Advocate, Ms Manisha Chaudhary, Mr Naveen Dahiya, Mr Mansumyer Singh, Mr Aditya Bisht, Mr. Satyam Roy, Advocates for R1, 4 and 5.

Mr Naukul Dewabm Sr Advocate, Mr Rajendra Barot, Mr Prabhav Shroff, Mr Harshit Jaiswal, Mr Sambit Nanda, Advocates for R2, 6 and 7.

Dr Harsh Surana, Mr Yelop Singh, Dr. Ajay Murdia, Advocates for R3.

ORDER

01.02.2021-Heard learned counsel for the parties at length. Arguments concluded. Reserved for **Judgement**.

(Justice Jarat Kumar Jain)
Member (Judicial)

(Kanthi Narahari)
Member (Technical)

Bm/kam